

LIST OF CASES IN WHICH ACCUSED HAVE BEEN DECLARED PROCLAIMED OFFNEDERS UP TO 30.04.2021

S.No	Name of the court	CIS Number	CNR Number	Parties Name	Name of accused, who was declared P.O.	FIR No. / Date	U/ss	Police Station	Date of declaration of P.O.	Vide this office Endst.No./date intimation has been sent S.P. Fatehabad
1	Court of ACJM, Fatehabad	CHI 159/2015	HRFT03-001436-2015	State Vs. Manohar Khan	Manohar Khan s/o Unknown r/o UP	760/03.12.2014	394/450/ 342 IPC	City Fatehabad	04.07.2015	6881 dt 13.07.2015
2	Court of CJM, Fatehabad	CHA/4694/2014	HRFT03-004636-2014	State Vs. Ushman etc.	Usman s/o Yakub r/o Khalapar, PS Muzafarnagar, District Muzafarnagar	636/03.11.2014	AC Act	Sadar Fatehabad	20.07.2015	7340 dt. 29.07.2015
3		CHA/4694/2014	HRFT03-004636-2014	State Vs. Ushman etc.	Sushil Kumar s/o Vishu Datt r/o village Rohana Khurd, Tehsil & District Muzafarnagar	636/03.11.2014	AC Act	Sadar Fatehabad	20.07.2015	7340 dt. 29.07.2015
4		---	---	State Vs Amit Kumar	Amit Kumar s/o Hukam Chand	128/05.06.2005		City Tohana	08.01.2009	610 dt. 21.01.2009
5		---	---	State Vs Tayab etc	Salim s/o Sharif, r/o Ward No.13-B, Sikar	87/15.05.2003		Jakhal	30.01.2009	1148 dt. 05.02.2009
6		---	---	State Vs Tayab etc	Charanjit Lal s/o Dhana Ram, r/o Sikar	87/15.05.2003		Jakhal	30.01.2009	1144 dt. 05.02.2009
7		---	---	State Vs Tayab etc	Santosh Kumari w/o Gorakh Ram, r/o Patti, Distt. Kangra	87/15.05.2003		Jakhal	30.01.2009	1145 dt. 05.02.2009
8		---	---	State Vs Tayab etc	Tayab s/o Natif, r/o Sikar	87/15.05.2003		Jakhal	30.01.2009	1143 dt. 05.02.2009
9		---	---	State Vs Sunil Kumar	Sunil Kumar s/o Surjit, r/o Geet Colony, Hisar	70/05.03.2001		City Tohana	28.02.2009	2083 dt. 09.03.2009
10		---	---	State Vs Rameshwar	Anil Kumar s/o Raghubir, r/o Khara Khara	191/17.07.2003		City Tohana	14.03.2009	2405 dt. 20.03.2009
11		Court of CJM, Fatehabad			State Vs Sukhdev	Sukhdev s/o Sita Ram	75/13.05.2004		City Tohana	--
12				State Vs Harish Kumar	Harish Kumar s/o Goma Ram, r/o Jhandi Wala Mohalla, Fatehabad	195/18.08.2004		Sadar Tohana	--	3213 dt. 17.04.2009
13	---		---	State Vs Mehboob Khan	Jagir Khan s/o Nirdin Khan, r/o Hanuman Town, Hanumangarh	2/22.01.2001		RPF Jakhal	30.04.2009	3813 dt. 05.05.2009
14	Court of SDJM, Ratia	---	---	Joginder Vs Harminder	Harminder Singh s/o Ekam Singh, r/o Kulan	2002		City Tohana	27.07.2009	6776 dt. 18.08.2009
15		CHI/000108/2015	HRFTA1-000774-2015	State Vs Subhash	Sanjay S/o Devi Lal Village Fulnka District Sirsa	519/13.10.2014	395 IPC and 25, 54/59 A.act	Ratia	04.03.2015	2778 dated 16.03.2015
16		CHI/000108/2015	HRFTA1-000774-2015	State Vs Subhash	Bhura S/o Aleem @ Saleem Village Paldi Bashi District Mujhafar Nagar, (U.P.)	519/13.10.2014	395 IPC and 25, 54/59 A.act	Ratia	04.03.2015	2778 dated 16.03.2015

Superintendent
Sessions Court,
Fatehabad